

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.27
C.P No.10/1991
T.P No.02/2024

IN THE MATTER OF:

M.Krishna Murthy & others ... Petitioner
Vs
Chandra Spinning & Weaving Mills Pvt. Ltd.,
And 2 others ... Respondent

Order under Section 397 & 398 of C.A 1956

Order delivered on 16.07.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : None

ORDER

1. None appeared for the Petitioner.
2. It is noticed that the matter has been transferred from the Hon'ble High Court of Karnataka. Therefore, the Petitioner Counsel is directed to file two complete sets of the documents which are filed before the Hon'ble High Court of Karnataka.
3. List the matter for further consideration on **04.09.2024**

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)